

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/618(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SURINA IMPEX PVT.LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.]
Mr. Aditya Gooptu, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. List the matter on **21.06.2024**, for filing of quaterly progress report.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**